

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **29.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1314/2019 IN CP/193/IB/2018
NAME OF PETITIONER : Sundaresan Nagarajan (RP)
M/s. P Dot G Construction Pvt Ltd.
NAME OF RESPONDENT : Hamisini Reddy & 2 Ors
SECTION : Sec 66 of IBC

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **29.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1315/2019 IN CP/193/IB/2018
NAME OF PETITIONER : Sundaresan Nagarajan (RP)
M/s. P Dot G Construction Pvt Ltd
NAME OF RESPONDENT : Prabhakar Reddy
SECTION : Sec 66 of IBC

MA/1314/2019 IN CP/193/IB/2018 43

MA/1315/2019 IN CP/193/IB/2018 44

ORDER

Mr. Ravi Rajagopalan, Advocate for the Applicant is present through Video Conferencing Platform and seeks for an adjournment.

At request, these matters are adjourned to **08.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)